

IN THE COURT OF HHJ SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF C.R NO.58
BOARD OF C.R. No. 58
DATED 20.08.2020

SR. NO	CASE NO.	PARTIES NAME	STAGE
1	SC 776/15	Bhandup Police Station V/s Sameer Suresh Chavan and ors 8	Judgment (High Court Time Bound)
2	SC 339/18	STATE GOVERNMENT Agripada Police Station Vs Noor Mohd. Jahangir Mansoori	Say and Hearing on Exh.8
3	SC 305/16	THE STATE OF AZAD MAIDAN POLICE STATION. Vs LOKENDRA BHAGIRATH SINGH RAHTOD @ PAYAL @ LUCKKY SAGAR VARMA AND ORS.02	Hearing on Exh.131
4	SC 757/16	DHARAVI POLICE STATION. Vs MAHIPAL BASAPPA SHIVANAND AND ORS.02	Say and Hearing on BA Exh.36
5	SC 856/16	E.O.W. Vs HITESH BHUPENDRA SHAHA AND ORS.06	Hearing on BA Exh.115 and Application for cancellation of Interim bail

6	ABA 816/20	Prasad Prakash Patil And Anr. Vs State Nehru Nagar Police Station	Hearing and Compliance
7	SC 526/17	Agripada Police Station V/s Rahul Shrivardhankar	Say and Hearing on Exh.59